

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No.75 of 2012,
IA No.234 of 2011 in
DFR No.377 of 2011**

Dated : 23rd March, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Chaman Lal Setia Exports Ltd.

.... Appellant (s)

Versus

**Haryana Electricity Regulatory Commission
& Ors.**

...Respondent (s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) :

ORDER

The Learned Counsel for the Appellant is absent. So, IA No.75 of 2012, IA No.234 of 2011 in DFR No.377 of 2011 are again dismissed for non-prosecution.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/sm